

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 22nd DAY OF APRIL, 2004

Original Application No.1220 of 1998

CORAM:

HON.MR.JUSTICE S.R.SINGH,V.C.

HON.MR.D.R.TIWARI, MEMBER (A)

1. Rajendra Kumar, son of Raj Bahadur, Helper Khalasi Loco Shed(Diesel Lobby), Kasganj
2. Jagdish Ram, son of Sunder Lal, Helper Khalasi, Loco Shed(Diesel Lobby), Kasganj.

.. Applicants

Versus

1. Union of India, through the Divisional Rail Manager, North Eastern Railway, Izat Nagar, Bareilly.
2. The Assistant Personnel Officer, North Eastern Railway, Izatnagar, Bareilly.
3. The Chief Crew Controller North Eastern Railway, Kasganj.

.. Respondents

(By Adv: Shri K.P.Singh)

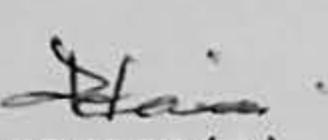
O R D E R(Oral)

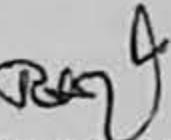
*26*  
By the impugned order dated 3.9.1998(Annexure 1 to the OA), the case of the applicant was referred to Chief Crew

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Controller for appropriate orders in respect of the applicants who were asked to work temporarily as Box Porters at Kasganj where there was paucity of Box Porters which they declined. Action, if any, taken by the Competent Authority is not the subject matter of challenge in this OA. The OA, in our opinion, is premature and is dismissed as such without prejudice to the right of the applicant to challenge the decision if any taken by the Chief Crew Controller, Kasganj.

  
MEMBER(A)

  
VICE CHAIRMAN

Dated: 22.4.04

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